

(a) when the work to upgrade Guwahati Airport as international airport will be completed;

(b) whether the Ministry have any plan to link Guwahati with Delhi everyday in a week by Indian Airlines;

(c) whether Indian Airlines flights do not connect Jorhat, Dibrugar, Silchar and Tezpur from Guwahati; and

(d) whether Government propose to take steps connecting Guwahati to these places by Indian Airlines shortly?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Airports Authority of India has plans to upgrade Guwahati Airport to international standards during the IXth Five Year Plan period.

(b) to (d) Indian Airlines operates 5 flights a week on Delhi Guwahati route. Indian Airlines was earlier operating services between Guwahati to Jorhat, Dibrugarh, Silchar and Tezpur. These services have been withdrawn because of poor passenger load. Because of aircraft capacity constraints, Indian Airlines has at present no plans to operate any new services.

#### **Impact of U.S. sanctions on aircraft procurement**

175. SHRI BANGARU LAXMAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether imposition of sanctions against India by U.S. and other big countries has hit the contemplated procurement of aircraft for augmenting the fleet of the national airlines; and

(b) if so, the details of proposals for purchase of aircraft contemplated and how far the procurement is hampered by the imposition of sanctions?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) No, Sir. However, expansion/renewal of fleet by the two airlines is a continuing exercise and depends on vari-

ous factors, the more important one being the resources of the airlines, traffic requirements, suitability of the aircraft type and viability of operations on various sectors/routes.

#### **Raids of the residence of Executive of Reliance Industries**

176. PROF. A. LAKSHMISAGAR: SHRIMATI KAMLA SINHA:

Will the Minister of FINANCE be pleased to state:

(a) whether during raids conducted recently at the residence of an Executive of the Reliance Industries Ltd. certain confidential and secret nature of documents relating to the Budget and disinvestment of Public Units were seized;

(b) if so, what are the details thereof;

(c) whether any investigations into the leakage of these documents have been made by the Government; and

(d) if so, what is the outcome thereof and what action has been taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (d) The search at the residence of the Executive of the Reliance Industries Ltd. was not conducted by any agency under the administrative control of the Ministry of Finance.

#### **Pledging of Bogus Kisan Vikas Patra in Banks in Delhi**

177. SHRI YERRA NARAYANASWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether cases of frauds in Nationalised Banks involving pledging of bogus "Kisan Vikas Patras" have been detected in Delhi recently;

(b) if so, the officers, employees and outsiders and amount involved in each case, branch-wise and Bank-wise; and

(c) the number of cases so far registered and number of those still being investigated by the CBI?